BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.07.2017</u>

Name of the Company:

United Project Construction Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VIVER DALAL

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2. Ansvarag Sochneki

United Construction

ORDER

Learned Advocate Mr. Vivek Dalal with Learned Advocate Mr. Anurag Solanki i/b Dalal Associates present for Operational Creditor/ Petitioner. None present for Respondent.

Heard arguments of Learned Counsel for petitioner.

Petitioner is directed to serve notice on the Corporate debtor informing the date of hearing along with copy of this order and shall file proof of service.

List the matter on 11.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of July, 2017.